

F.No. 01(03)/Roster/CESTAT/2020  
**Customs, Excise & Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 3.1.2020

**ORDER NO. 1 of 2020**

Hon'ble President is pleased to partially modify the roster order no. 268 of 2019 for CESTAT, New Delhi as follows:-

**1. On 7.1.2020 at 10:30 a.m.** Sh. Anil Choudhary, Hon'ble Member (J) and Sh. Bijay Kumar, Hon'ble Member (T) will hear the following appeal:

E/52554/2015

**2. On 7.1.2020** (after Anti Dumping and Division Bench matters are over) Sh. C. L. Mahar, Hon'ble Member (T) and Ms. Rachna Gupta, Hon'ble Member (J) will hear the following ROM:

ST/ROM/50081/2019 in ST/51940/2018

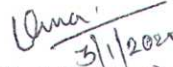
**3. On 10.1.2020 at 2:30 p.m.** Sh. C. L. Mahar, Hon'ble Member (T) and Ms. Rachna Gupta, Hon'ble Member (J) will hear the following ROM/ROA:

E/ROM/50210/2019 in E/50036/2018

ST/ROA/50191/2019 in ST/60538/2013

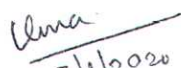
C/ROM/50813/2019 in C/51496/2018

By order,

  
3/1/2020  
**(U. S. Verma)**  
Asst. Registrar

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3/1/2020  
Asst. Registrar